RAJYA SABHA

Oral Answers

Tuesday, the 21st August, 1990/30th Sravana, 1912 (Saka)

The House met at eleven of the clock -Mr. Chairman in the Chair

ORAL ANSWERS To QUESTIONS

Setting up of a School Grants Commission

*161. SHRI MOHD. KHALEELUR RAHMAN; Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under Government's consideration to set up a School Grants Commission as de manded by All India Kendriya Vidyalaya. Teachers Association (AIKVTA) and recommended by the Chattopadhyaya Commission; and

(b) if so, the details thereof and iif not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHI-MANBHAI MEHTA); (a) and (b) A Statement is laid on the Table of the Sabha.

Statement

The National Commission on Teache-rs-I, also known as Chattopadhya Commission has recommended setting up of a national organisation for improvement of standards in school education, among others, with the following functions:—

(a) t > set goals and standards for school education;

(b) to lay down norms for minimum facilities in elementary and secondary schools;

(c) to undertake periodically, assess ment of students' attainments as well as of the state school systems to identify deficiencies and suggest remedies;

(d) to organise a National Testing service;

(e) to appoint and maintain a national panel of academic supervisors;

(f) to conduct sample inspections of schools to provide guidance to state governments and individual institutions; and

(g) to perform all other functions in cidental to the maintenance and coordination of standards in school education.

Keeping in view the recommendation of the Commission regarding consultation with State Governments, a communication dated 31-5-1988 was addressed to all State Govts, seeking their views in this regard.

So far the following State Governments have sent their views to the Government.:—

- 1. Goa
- 2. Maharashtra
- 3. Madhya Pradesh
- 4. Mizoram
- 5. Tamil Nadu
- 6. Tripura
- 7. Uttar Pradesh
- 8. West Bengal

Out of these eight State Governments, the States of Maharashtra and West Bengal have not supported the proposal for setting up such national organisation, while the remaining six have favoured the proposal. Efforts are being made to obtain the views of the remaining States, Pending receipt of the views of most of the States, the Government has not yet finalised its views in the matter.

SHRI MOHD. KHALEELUR RAHMAN: Sir, two of the many valuable recommendations made by the Chattopadhyaya Commission relate to (1) setting up of a national organisation for improvement of standards in school education, also called the School Grants Commission, and (2) revival of Indian Education Service by School Grants

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Commission, which would ensure fixation of uniform educational standards all over the country at the school level, piloting and monitoring the efforts at achieving these standards, and act as grants distributing agency. My first supplementary is: Will the hon. Minister state as to what is the hitch of the Government in accepting the suggestion to set up a School Grants Commission, particularly when the initial expenditure is Rs. 50 lakhs only which may be taken to mean Rs. 1 crore in view of the price rise?

SHRI CHIMANBHAI MEHTA: Sir, the question of Commission regarding; schools also relates to the States because primary and secondary education is largely covered by the States. It is a Concurrent Subject. And, therefore, we have consulted all the States. Sir, we have written letters, DOs, and sent telex messages and telegrams. Only nine States have responded-Goa, Maharashtra, Madhya Pradesh, Mizoram, Tamil Nadu; Tripura; Uttar Pradesh, West Bengal and Punjab. Out of these, three major States; i.e. Punjab, West Bengal and Maharashtra have asserted that there is no such need of a Commission because some States have objection fundamentally and some States are having the views that they are already having their own Secondary Boards of Education and other sort of Councils at the State.level and therefore there is no necessity of School Grants Commission to be set up at the Central level. Now in Spite of so many reminders-at least, 14 reminders have been sent-if there is no response from almost 23 States, it is difficult to proceed in such a matter unilaterally. And, therefore, we thought that probably in the next month or so they are calling a meeting of the Central Advisory Boards on Education where all the State units are also represented and there this

to Questions

SHRI MOHD. KHALEELUR RAHMAN: Sir, I come to my second supplementary. There are very glaring disparities between the State schools on the one hand and the Central schools on the other. Also many State schools lack physical facilities like teaching equipment, laboratories, libaries, etc. The "Operation Blackboard" is an .iccep-ted failure now. Therefore, it is felt that the School Grants Commission is an excellent remedy to bridge this gulf and stem the tide of falling Standards and to improve them as also to allocate funds to the different schools in the country. Will the honourable Minister take a positive stand on this important suggestion and also on the other recommendations of the Ckrttopadhyaya Commission including revision of pay scales?

SHRI CHIMANBHAI MEHTA: Sir, it is true that there is lack of uniformity and various categories of scales are there in various States because most of the Sttates have their own Pay Commissions and they decide the scales on that basis. As far as we are concerned, as far as the Central Government is concerned, about 750 Central Schools are being managed and there are schools under the Delhi Administration and there are Union Territory schools. The scales in these schools are almost on par with the scales recommended by the Fourth Pay Commission although the Fourth Pay Commission did not touch upon this whereas the Chattopadhyaya Commission did touch on this aspect. Although they made recommendations for the Central Government employees, non-teaching employees, they took those scales. For example, what is revised for an Upper Division Clerk by the Govrenment is also applicable to the teachers under the revision and in this way it goes with re gard to runnina scales, promotion, selection grade promotion, efficiency bar, etc. and therefore, financially teachers have been benefited by the revision made by the Central Government. But, as far as the States are concerned, it is largely for them to look after these people and we

have told them that this is what we have implemented and they should consider all these things and then they have to decide.

MR. CHAIRMAN; Yes.

CHANDRIKA PRBMJI KUMARI KENIA: Sir, as has been rightly suggested by the honourable Minister, education is in the Concurrent List and only two have forwarded their States recom mendations as regards the suggestion to form School Grants Commission. In fact Maharashtra and West Bengal have taken objection to the idea of having a School Grants Commission. I feei that a pro per thrust has not been given to primary education either for promoting or for strengthening primary education in the country. Actually, Sir. in the rural areas, the number of dropouts is very high, illiteracy is prevalent there, and certain villages in certain States including the State of Maharashtra which is a progressive State are devoid of schools and even where there are schools, they lack basic facilities like classrooms, teaching materials etc., which are not available.

MR. CHAIRMAN: What is your question

KUMARI CHANDRIKA PREMJI KENIA: Sir, my question is this: The previous Government had come out with a very innovative approach and evolved and formulated a scheme known as the "Opeiratibn BalcKboard"* Throughi you, Sir, I would like to know whether the Government is serious about it, serious about continuing with this "Operation Blackboard" under which two rooms and two teachers and some reading materials are to be provided in the villages.

Secondly, it is Stated under the Directive Principles of State Policy that primary education is to be made compulsory. I would like to know from the honourable Minister whether there is any thinking on this particular aspect of the Directive principle of State Policy.

Thirdly, Sir, this year is the Year of the Giri Child. But, so far, no concrete

steps have been taken by the Government. In Maharashtra we have a scheme called Savitri Phule Dattak Palak Yojana where girls are being adopted for education purposes. Is the hon. Minister aware of the scheme? Is the Central Government serious about implementing this scheme?

SHRI CHIMANBHAI MEHTA: I agree with the hon. Member that educa tion in the rural area, particularly pri mary education, is lagging behind. Alhough the enrolment is around 98 per cent...

MR. CHAIRMAN: She wants to know about the Operation Blackboard.

SHRI CHIMANBHAI MEHTA: We are very serious, we want to continue it and will do it. Therefore, our emphasis being on primary education, I think before having such a Commission one has to take into consideration that 30 per cent of the villages do not have pucca school buildings, 20 per cent of the villages do not have--.

MR. CHAIRMAN: You said that you are seroius about the Operation Black board and you are going to follow it up. The next is about compulsory education.

SHRI DIPEN GHOSH: Where would they put up the blackboard?

SHRI CHIMANBHAI MEHTA: Of course, in our manifesto we are committed to compulsory education and we aire moving in that direction. The enrolment is around 98 per cent or more than that at the primary level but the dropout ratio is very high, which comes to almost 50 per cent when you reach the higher level, fifth standard. So, something has to be done about that.

KUMARI CHANDRIKA PREMJI KENIA; What about the girl child?

MR. CHAIRMAN: Yes, what about girls?

SHRI CHIMANBHAI MEHTA; We are taking special efforts for the girls education and the education of women,, backward classes, SCs/STs.

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: SHRIMATI JAYANTH1 NATA-RAJAN: The hon. Minister in his reply has set out some of the recommendations of the Chattopadhyaya Commission. Is the hon. Minister aware whether the Chattopadhyaya Commission has made any recommendation about making knowledge of Hindi compulsory for recruitment of teachers to the Kendriva Vidyalayas? Yesterday the hon. colleagues from the other side pointed out that nobody from Tamil Nadu was being recruited because the knowledge of Hindi was made compulsory for recruitment to the Kendriya Vidyalayas. I think this is something very serious. This needs to be looked into. However much you want to promote Hindi you must remember that South of the country also exists.

Secondly, the hon. Minister has said and I have read it in the press also that regional language will be the medium of instruction in all the schools. Has the Minister taken this into consideration seriously? How does he expect communication all the over the country? That means, those of us who come from the south Part of the country have no relevance.

MR. CHAIRMAN: You put your question

SHRIMATI JAYANTHI NATARAJAN: The second part of the question is, is he serious about implementing the scheme that only regional language should be the medium of instructions in schools?

SHRI CHIMANBHAI MEHTA: About having the knowledge of Hindi for recruitment of teachers, the Chattopadhyaya Commission has made almost 38 recommendations but English and Hindi, both are being...

MR. CHAIRMAN: She wants to know has the .Chattopadhyaya Commission insisted that the knowledge of Hindi is compulsory for recruitment of teachers in the Kendriya vidyalayas?

SHRI CHIMANBHAI MEHTA: As far as I understand, Chattopadhyaya Commission did not refer to this aspect.

MR. CHAIRMAN; So, there is no restriction for recruitment of a person who does not have the knowledge Of Hindi?

SHRI CHIMANBHAI MEHTA; This pertains to the recruitment rules of the Kendriya Vidyalayas. I will find out...

MR. CHAIRMAN; He will find out.

SHRI CHIMANBHAI MEHTA: About the regional language to be the medium, that I have said, up to 8th satndard, not beyond that.

SHRI RAJ MOHAN GANDHI: Would the Minister State whether he agrees with the view that the state of primary education is a national shamtf. That is my first question.

My second question is, in view of this, would the Gnvernment consider providing that those who graduate out of prestigious institutions, such as the IITs, the RITs and similar institutions, would be given their degrees unless they put in six months or a year's primary education teaching in order to improve the quality of educations?

SHRI CHIMANBHAI MEHTA; Sir, I understand that spirit behind the word 'shame' or the sentiment. But, it is in a poor state of affairs, I would agree with hon. Shri Raj Mohan Gandhi.

MR. CHAIRMAN: You agree that Indian Institute Technology graduates will not get degrees...

SHRI CHIMANBHAI MEHTA: That is another point Sir.

SHRI YASHWANT SINHA: Sir, that is about the "shame" part.

SHRI CHIMANBHAI MEHTA: I am dealing with the "shame" part. That is his opinion. It is all right.

MR. CHAIRMAN: That means, you share it, you are trying to remove that "shame".

Oral Answers

SHRI CHIMANBHAI MEHTA: In a different way., The second point is this. About II Ts and other prestigious institutions, we are now enrolling teachers from colleges, students—the thinking has started, the process has started—that they should, during the vacation period, devote upto three months for adult education in the villages and the a certivcate should be given.

MR. CHAIRMAN: The question was about the Indian Institute of Technology graduates.

SHRI RAJ MOHAN GANDHI: Graduates from IITs, RITs and other prestigious institutions should teach in villages for a year before they are given degrees. Would his Department consider that?

SHRI CHIMANBHAI MEHTA: That is suggestion for action.

DR. R. K. PODDAR: There are two parts of my questions. The first part is, whether the Government is serious about increasing the allocation for education in the budget because without money nothing can be done. The previous Government put forth the National Education Policy. It committed itself that it should allocate a minimum of 6 per cent of the budget for educa. tion. But actually they did not rise about 1-3 per cent.

MR. CHAIRMAN: I can tell you on behalf of Mr. Chimanbhai that the agrees with you, but you get the money from the Finance Minister.

SHRI VIREN J. SHAHI; The Department comes under the Prime Minister. The Prime Minister should try to get the money from the Fin. ance Minister. It may be a bit easier.

DR. R. K. PODDAR: Unless the Government increases the allocation

for education, nothing can be improved. So I would like to know whether Government is serious about it. This I is the first part of my question.

The second part is, most people feel, including the previous Government and some in the present Government I also, that by centralising things will ' improve, which is not correct. The National Front manifesto itself says far as possible, should be decentralised. Now I can give you an example.

MR. CHAIRMAN: What is your question? About decentralisation, they agree.

DR. R. K. PODDAR: I am coming to my question. During emergency, education was shifted from the State List to the concurrent List.

MR. CHAIRMAN: You want an amendment to that?

SHRI M. A. BABY: That atrocity committed during emergency should be done away with.

D'R R. K. PODDAR: No Sir, I am giving you an example. By putting something in the Concurrent List, the Government is committed that it shou d at least bear 50 per cent share of thie total commitment.

MR. CHAIRMAN: Because it is in the Concurrent List, so they must bear 50 per cent of the cost.

DR. R. K. PODDAR: I am giving you an example.

ME. CHAIRMAN: No need to give an example. Your question is clear.

DR. R. K. PODDAR: It will be made clearer by my example.

MR. CHAIRMAN; It is a supplementary, bobo. It is not a speech.

SHRI VIREN J. SHAH: Sir, let him give two more examples.

MR. CHAIRMAN: No, no, this is a supplementary. I have to cover some

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more questions. Twenty minutes have already gone by.

SHRI KAMAL MORARKA: Sir, you have understood, but the Minister has not understood.

MR. CHAIRMAN: The Minister has understood.

DR. R. K. PODDAR: Has the Minis ter understood the phenomenon.....

MR. CHAIRMAN: He is a very understanding Minister.

DR. R. K. PODDAR: That of about Rs. 724 crores for education budget per year of West Bengal the Central assistance is less than Rs. 10 crores. Unless the Government increases its share of the allocation, what is the utility of keeping education in the Concurrent List? So will the Government consider bringing it back to the State List?

SHRI VIREN J. SHAH: Sir, let him give one more example.

MR. CHAIRMAN; He says, are you willing to defray 50 per cent of the expenditure? If you are ot in a position to do so, are you willing to have it back in the State List? Am I putting your question correctly?

SHRI CHIMANBHAI MEHTA: Sir, even without conditional they are demanding it back to the State List.

MR. CHAIRMAN; He says, either you give 50 per cent, or you put it back in tht State List.

SHRI CHIMANBHAI MEHTA: Such conditions are not acceptable under the question. Therefore, it does not arise.

श्री चतुरानन सिश्र ; सभापति महोदय, मंत्री महोदय ने कहा कि राज्य सरकारों को बहुत से खत लिख गये, टेलीग्राम किये गये लेकिन कोई जवाब नहीं झाया तों मैं यह जानना चाहता हूं कि एजु-केशभ मिनिस्टर्ज की मीटिंग में, काफ़ेंस

को क्यों नहीं रखा जाता में इस सवाल एजुकेशन मिनिस्टर्ज की है ग्रौर स्टेट कर के इसको तय क्यों कांफ्रेंस ब ला नहीं कियाँ जाता है ? इसी से संबंधित कि जहां तक कमीशन को प्रश्न यह है का मामला है, मैं जानना सेट-ग्रप करने फर्स्ट तीन प्वाइंटस जिसमें चाहंगा कि है.

to Questions

(a) to set goals and standards for school education;

(b) to lay down norms for minimum facilities in elementary and secondary schools;

(c) to undertake periodically an assessment of the student attachment as well as of State school systems to identify deficiencies and suggest remedies.

इन बिन्दुओं पर महाराष्ट्र और वैस बंगाल की सरकारों का क्या कहना है उन्होंने कहा कि वह नहीं मानते लेकिन इन बिन्दुप्रों पर उन्होंने कुप्त कहा है या नहीं ? तीसरा यह है कि...

श्री सभाग्वतिः वहतो ग्रांटस कमीशः नहीं मानते ।

That is all. They have said it.

श्री चतरालन मिश्र : देखिये, कमीशन रिक्मेंडशन है जिसमें इन बिन्दुम्रों का कहते हैं कि यह तीन के लिये बह प्वाइंट चाहते हैं। ऐसाभी हो हम अधिकार कमीशन को सकता है पूरा दिया जाये, सीमित अधिकार दिया न जाये और तीसरा बिन्दु यह है कि ग्रगर मेजोरिटी ग्राफ दी स्टेटस एग्री कर जायें কি ऐसा कमीशन बने ग्रीर एक स्टेंट एग्री नहीं करे तो कांस्टीट्यूशनल पोजीशन क्या होगी, क्या मंत्री महोदय ने इसकी আঁৰ কী है ? इन तीन बिन्दुओं पर जवाब दीजिये ।

SHRI CHIMANBHAI MEHTA: Sir, about the State Ministers Conference, I have said in answer to the first supplementary that we are going to call it probably within a month or so. 13

MR. CHAIRMAN: So you are cal-ing it.

SHRI CHIMANBHAI MEHTA: Yes, Secondly ----

SHRI CHATURANAN MISHRA: You are calling it for this purpose?

MR. CHAIRMAN: No, no, this will be one of them. When they call it, they will discuss other things also.

SHRI CHIMANBHAI MEHTA: Secondly, about the three points out of the seven point of the Chattopa-dhyoya Commission, the hon. Member wants to know the opinion of the Government.

MR. CHAIRMAN; Not of your Government.

SHRI CHIMANBHAI MEHTA.- Of those Governments. I can say in brief what Maharashtra says here.. It is dated 13th February, 1989. The State Government is of the view that various functions to be performed by the proposed National organisation can be performed through, the existing agencies such as...

श्री सभाषति : ग्राप तो पूरी चिट्ठी पढ़ रहे हैं।

SHRI CHIMANBHAI MEHTA: No, no, only one para. The State Government feels that the objectives for which the proposed National organisation is to be set up can be achieved by strengthening the existing set-up of the educational administration and planning in Maharashtra.

Now West Bengal has another view. This is West Bengal Government's view dated 7-8-1990. The declared policy of the State Government demands that education should be brought back to the State List from the Concurrent List in Schedule Seven of the Constitution.

श्वी सभाषति : तीन बिन्दुग्रों पर स्नास तौर से उन्होंने कोई बात नहीं को है । कुमारी सईदा खातून ... (ब्यवधान)

श्रो चतुरानन मिश्र : वह इन्होंने नहीं कहा (व्यवधान)

श्री सभापति : वह तो कांस्टीट्यू शनस प्वाइंट था । दह ए जूकेशन मिनिस्ट्री का थोड़ ही है, वह ला मिनिस्ट्री का है.. (व्यवधान)

श्री**चरतुानन मिश्र : (ध्यवधान)** ग्रगर एक स्टेट राजी हो गयी श्री एक स्टे नहीं हई तो

what will be the date of Concurrent list?

SHRI CHIMANBHAI MEHTA: This List? This is a hypothetical question. Let the majority agree and let only one disagree.

क्षी सभापति : वह कहते हैं कि ज. सामने आयेगा मामल। तब देखेंगे. (म्यद्धान)

हुमारी सईदा खातुन माननीय सभा-पति महोदय, राष्ट्रीय शिक्षा ग्रायोग जो बनाया गया है जिसमें स्कूली शिक्षा के लिये लक्ष्य श्रौर मानक निर्धारित किये गये हैं, मैं जानना चाहती हूं कि ये कौन कौन से लक्ष्य श्रौर मानक हैं... (भ्यसधान)

श्री सभाषति : यह बनाया कहां गया है।

ग्रामारी सईदा खातुन ः इसके प्रलावा मध्य प्रदेश गवर्नमेंट में जो ए∘डी म्राई० एस. ग्रीर हैडमास्टर्स का रैक हैं वह एक ही समान माना जाता था...

भी सभापति : ग्राप सप्लीमेंटरी पूछ रही हैं क्या आपने प्रश्न पढ़ा है?

े इन्होरी सईबा खातून : प्रश्न तो पढ़ लिया है।

श्री सभापतिः वह बना ही नहीं है।

क्रमारी सईवा खातन : बना नहीं है, रहे हैं। तो उसमें जो ये बनाने সা रैंक्स हैं उनमें यह चेंज करने जा रहे ŧ । दूसरा सैनिक स्कूलों में हिन्दी मीडियम के स्कूल आप बनाने का उसमें प्रावधान रखेंगे या नहीं'? ए.डी.आई. एस. और हैडमास्टर्स के रैंक को तोड़ने हैं यह सुनाई दिया है। इन সা रह को न तोड़कर म्राप भ्रलग से रैंकों कोई प्रावधान करें। जो ए.डी.आई.एस. श्रौर हैडमास्टर्स का रैंक है इनको मध्य प्रदेश में खास तौर से आप समाप्त करने जा रहे हैं तथा इन रैक्स को एक बना हैं, इसके लिये मैं आपसे देना चाहते जवाब चाहंगी ।

श्री चिमन भाई मेहताः मध्य प्रदेश सरकार तो हमारे ज्योरिसडिक्शन के नीचे नहीं ग्राती है। वहां वे क्या करते हैं उसके ब।रेमें हम नहीं कह सकते हैं। हिन्दी के बारे में जो बात मीडियम ग्रापने कही तो हमारे सेंट्रल स्कूलों में हिन्दी भी सिखाई जाती है, इंगलिश भी सिखाई जाती है ग्रौर रीजनल लैंग्वेज स्टुडेंटस हों तो वह वाले ग्रगर 20 भी सिखायी जाती है। हम सभी लैंग्वेजेज पर जोर देते हैं। और राष्ट्रभाषा से भी प्रेम करते हैं।

SHRI SURESH KALMADI Half an hour is gone on one question.

MR. CHAIRMAN; Question 162.

PROF. SOURENDRA BFATTA-CHARJEE: Sir, this iS very unfair. You do not look to Members on this side. I cannot continue sitting here in the Question Hour.

MR. CHAIRMAN: I have given 23. minutes to this question.

PROF. SOURENDRA BHATTA-CHARJEEi But why did you overlook me?

(At this stage the hon. Member left the Chamber}

MR. CHAIRMAN: I cannot help it. It is very difficult. I have overlooked

So many Others. Let us proceed. Twentyeight minutes have been spent on one question alone. I have overlooked Smt. Kamla Sinha also Mr. Patel also.

Threat of Radioactivity from Narora Atomic Power Plant in Uttar Pradesh

*162. SHRI MATI VEENA VERMA.

SHRI KAPIL VERMA:

Will the PRIME MINISTER be pleased to state;

(a) whether Government are aware of the campaign of a voluntary organisation, contending that the Narora Atomic Power Plant poses a direct threat to millions of people living in the adjoining areas inspite of the safeguards against ardioactive pollution taken by Government;

(b) if so, what is the present position iN this regard; and

(c) whether it is a fact that for every hundred megawatt of generation of power, 130 MW is lost as heat, which causes thermal pollution; if so, what steps Government propose to take to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M. G. K. MENON) (a), to Cc) A statement is laid on the Table of the House.

Statement

Ca) and (b) A brochure entitled "The Untold Story" on the Narora Atomic Power, Plant circulated by "Network to oust Nuclear Energy" has come to the attention of the Government. Government is, of the view that there is no perceivable danger to people living in the adjoining areag around Narora Atomic Power

+The question was actualy asked on the floor of the House by Shri-matl Veena Verma.